

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 607/2015

SHANE HAIDAR & OTHERS

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 14/10/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms Jemtiben A.O., Adv.
Mr. Sajith. P, Adv.

For Respondent(s)

Mr. Arup Banerjee, Adv.
Ms. Pallavi Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgement of petition of appeal is
complete.

Original records have been received.

No additional documents have been filed nor opted for.

Matter stands complete. Registry to process the matter
for being listed before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.10.15

16:26:40 IST
Reason:

(RACHNA GUPTA)

Registrar